

R.O.C.No.9487-A/2013-B2/
R.O.C.No.30/2013-Con.B2

DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 175 / 2013

Thiru K.Sivananthajothi, District Judge, functioning on deputation as Judicial Officer / Chairman, Taxation Appeals Tribunal, Corporation of Chennai, Chennai, who has been appointed on transfer as Presiding Officer, Principal Labour Court, Chennai in G.O.(Ms).No.218, Labour and Employment (D2) Department, dated 11.09.2013, is transferred and posted as Presiding Officer, Principal Labour Court, Chennai in the existing vacancy.

Thiru V.P.Raveendran, District Judge, formerly functioned on other duty as Additional Registrar (Vigilance), High Court, Madras now under compulsory wait, who has been appointed on transfer as Presiding Officer, Labour Court, Tirunelveli in G.O.(Ms).No.220, Labour and Employment (D2) Department, dated 11.09.2013, is posted as Presiding Officer, Labour Court, Tirunelveli in the existing vacancy.

HIGH COURT, MADRAS.
DATED : 12.09.2013.

Sd/- P.KALAIYARASAN
REGISTRAR GENERAL